



KERALA GAZETTE

കേരള ഗസറ്റ്

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| | | 24th Ashadha 1930 1930 ആഷാഢം 24 | |

PART III
Commissionerate of Land Revenue
PATHANAMTHITTA DISTRICT
Kozhencherry Taluk
NOTICE

No. A5-9992/2008. 29th May 2008.

Notice is hereby given to all whom it may concern that Bindhu Jayakumar, Thalappoyil House, Mylapra Muri, Mylapra Village in Kozhencherry Taluk of Pathanamthitta District in Kerala State has filed an application before this office for the grant of the legal heirship certificate for receiving the economic benefits in respect of her husband late Jayakumar Thalappoyil Gopulakrishnan Nair who died on 23-2-2008 from Saudi Arabia where he worked. Enquiry conducted through the Village Officer, Mylapra reveals that the following are the legal heirs of the deceased.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Bindhu Jayakumar | Wife | 38 |
| 2 | Aparna Jayakumar | Daughter | 8 |
| 3 | Archana Jayakumar | " | 4 |
| 4 | K. K. Thankamma | Mother | 65 |

The father of the deceased is not alive. The deceased has no other legal heirs other than the above said persons. Sl. Nos. 2 and 3 are minor children and are under the guardianship of their mother Sl. No. 1, Bindhu Jayakumar. Sl. Nos. 1 and 4 have filed their statements for getting the financial benefits from Saudi Arabia. It is therefore proposed to issue a legal heirship certificate in which the persons listed above are the legal heirs of the deceased for getting the above benefits. Objections if any, against the issuance of the said certificate should be filed in persons before the Tahsildar, Kozhencherry in writing within 30 days of the date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

Taluk Office,
Kozhencherry.

(Sd.)
Tahsildar.